

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

DUTY ROSTER OF OATH COMMISSIONERS

In pursuance of directions of Hon'ble High Court of Delhi, New Delhi received vide letter bearing No.1838/Genl./OC/DHC dated 14.08.2019 i.e. one Oath Commissioner presently functioning from Tis Hazari Courts be posted at Rouse Avenue Court on rotation basis **till regular Oath Commissioners are appointed for Rouse Avenue Courts**. The Duty Roster of Oath Commissioners for Rouse Avenue Court Complex for the month of **July, 2023** is as under:

S.No	Name of Advocate	Father/Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
1.	Mr. Jadu Nath Prasad	Late Sh. Kashi Nath Verma	Seat No. 44, Civil Side, Bar Council Library Complex, Delhi	9891684774	04.07.2023
2.	Mr. Tarsem Lal Banga	Lt. Sh. Banta Ram	81D, Block AC, Shalimar Bagh, Delhi-88	8826036225	05.07.2023
3.	Ms. Bhavna	Sh. Hem Chand Verma	18-B, Sanjay Nagar, Gulabi Bagh, Delhi-7	8802302322	06.07.2023
4.	Mr. Padam Singh Aggarwal	Sh. Moti Ram Aggarwal	91, Naya Bans, Delhi-6	9210744170	07.07.2023
5.	Mr. Bishan Pal Sharma	Lt. Sh. Mahender Singh	D-427, Indira Puri, Loni Ghaziabad, U.P.	7428650450	08.07.2023
6.	Km. Renu	Late Sh. Ratan Lal	Ch. No. L-26, K-Block, near Gate No. 2, Tis Hazari courts, Delhi-54	9210287058	10.07.2023
7.	Mr. Abdul Rahman Nasir	Lt. Sh. Ishaq Ahmad	114/105, Gali No. 1, Gaffar Manzil, Jamia Nagar, New Delhi-25	9868903500	11.07.2023
8.	Mr. Amit Kumar Sharma	Sh. Somdutt Sharma	89, Gali jatwara, Pul Mithai, Teliwara, Delhi-6	9310820320	12.07.2023
9.	Ms. Manju Gupta	Sh. Sanjay Gupta	C-10/41, Yamuna Vihar, Delhi-53	9891055392 9860748699	13.07.2023
10.	Mr. Anjeet Kumar Sankhla	Late Sh. S. R. Sankhla	Seat No. 3 & 4, Near Treasury Gate, Tis Hazari Courts, Delhi-110054	9810419422	14.07.2023
11.	Mr. Ramesh Gupta	Sh. Mahesh Chand	2144, Gali No. 8, Kailash Nagar, Gandhi Nagar, Delhi	9210635955	15.07.2023
12.	Mr. Devinder Mohan	Sh. Pokh Lal	Seat No. 75, P. S. Rathi Block, Tis Hazari Courts, Delhi-54	9891534134	17.07.2023
13.	Mr. Rakesh Kumar Jain	Sh. Surender Prasad Jain	2886, Gali Bata, Main Bazar, Subzi Mandi, Delhi-110007	9810042289	18.07.2023
14.	Ms. Reeta	Late Sh. Om Prakash Hans	H.No-3456, Gali No. 91 "B" Block, Sant Nagar, Burari, Delhi-110084	9560360547	19.07.2023
15.	Mr. Rakesh Kumar Jain	Sh. Surender Prasad Jain	2886, Gali Bata, Main Bazar, Subzi Mandi, Delhi-110007	9810042289	20.07.2023
16.	Ms. Reeta	Late Sh. Om Prakash Hans	H.No-3456, Gali No. 91 "B" Block, Sant Nagar, Burari, Delhi-110084	9560360547	21.07.2023

S.No	Name of Advocate	Father/Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
17.	Mr. Rakesh Kumar Jain	Sh. Surender Prasad Jain	2886, Gali Bata, Main Bazar, Subzi Mandi, Delhi-110007	9810042289	22.07.2023
18.	Ms. Reeta	Late Sh. Om Prakash Hans	H.No-3456, Gali No. 91 "B" Block, Sant Nagar, Burari, Delhi-110084	9560360547	24.07.2023
19.	Mr. Rakesh Kumar Jain	Sh. Surender Prasad Jain	2886, Gali Bata, Main Bazar, Subzi Mandi, Delhi-110007	9810042289	25.07.2023
20.	Ms. Reeta	Late Sh. Om Prakash Hans	H.No-3456, Gali No. 91 "B" Block, Sant Nagar, Burari, Delhi-110084	9560360547	26.07.2023
21.	Mr. Rakesh Kumar Jain	Sh. Surender Prasad Jain	2886, Gali Bata, Main Bazar, Subzi Mandi, Delhi-110007	9810042289	27.07.2023
22.	Ms. Reeta	Late Sh. Om Prakash Hans	H.No-3456, Gali No. 91 "B" Block, Sant Nagar, Burari, Delhi-110084	9560360547	28.07.2023
23.	Mr. Rakesh Kumar Jain	Sh. Surender Prasad Jain	2886, Gali Bata, Main Bazar, Subzi Mandi, Delhi-110007	9810042289	31.07.2023


(Kaveri Baweja)
 Officer-in-Charge, Admn.I
 O/o Principal District & Sessions Judge (HQs),
 Tis Hazari Courts, Delhi.

No. 49342-372 /OC/Admn. I/THC/2023

Dated, Delhi The 03 JUL 2023

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi w.r.t. letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.
2. The Ld. Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Concerned Oath Commissioners.
5. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
6. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice boards at Tis Hazari Courts, Delhi.
7. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.


Officer-in-Charge, Admn.I
 O/o Principal District & Sessions Judge (HQs),
 Tis Hazari Courts, Delhi.